



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,2nd September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021  
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/28/2021 (TOP FIVE CASES), FIXED	BONDITA BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. S S SAIKIA	SC, APSC SC, PERSONNEL DEPT.
<b>WITH</b>				
2	WP(C)/5169/2020	NAVIN KUMAR RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR H GUPTA MS. R M SARMAH	SC, APSC SC, PERSONNEL DEPT.
<b>WITH</b>				
3	WP(C)/5248/2020	BONANI PRIYA RAJKONWAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM SC, APSC
4	WP(C)/2208/2021 FIXED	SAMARJIT CHANDA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
5	WP(C)/3038/2021 FIXED	MD. IMAD UDDIN BARBHUIYA AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A I HUSSAIN MR F U BARBHUIYA MR. A S TAPADER	SC, SEC. EDU. GA, ASSAM SC, SEBA
6	WP(C)/3753/2021 FIXED	PARTHAPRATIM PHUKAN <b>Versus</b> PUNJAB NATIONAL BANK AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, PNB
<b>ADMISSION</b>				
7	W.P.(CrI.)/9/2017 WITH OFFICE NOTE (INQUIRY REPORT IN CUSTODY OF JOINT REGISTRAR JUDICIAL)	SMT. BOHAGI CHUTIA and ANR. <b>Versus</b> THE UNION OF INDIA and 9 ORS.	MR.A C BORBORA MR.N SAIKIA MR.M DAS MR.M SMITH MR.N SAIKIA	MR. S C KEYAL GA, ASSAM C.G.C. MRS.A DASS ASSTT.S.G.I. GA, AP
8	WA/110/2021 CAVT. NO.02902/021, FIXED	THE STATE OF ASSAM AND 6 ORS. <b>Versus</b> HIMAJIT KUMAR BARMAN	MR. D SAIKIA MR. D P BORAH SC, HEALTH AND F W	MR. P J SAIKIA MS M NIROLA FOR CAVEATOR
9	WA/181/2021 CAVT. NO.05192/021, B/O	SAJUL ISLAM BARBHUIYA <b>Versus</b> RONGPUR CO-OPERATIVE SOCIETY LTD.,	MR. S BANIK A N HUSSAIN	SC, CO OP MR. M U MAHMUD FOR CAVEATOR

**ORDERS**

10	PIL/66/2020 FIXED	DEBARGHA ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MR. M SARMA MS S SARMA HAZARIKA	SC, ELEM. EDU GA, ASSAM
11	PIL/84/2020 FIXED	PRAFULLA CHETIA AND 4 ORS. <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA	GA, ASSAM MRS. R BORAH, (R-1,2 & 3) SC, NF RLY SC, TRANSPORT SC, PWD
12	WA/202/2020 FIXED	DEBANANDA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR D SAIKIA MR. B K DAS	SC, PNRD GA, ASSAM MR D MAHANTA (R-8,12 MR D MAHANTA (R-8,12 MR D MAHANTA (R-8,12 FOR CAVEATOR
13	PIL/34/2021 FIXED	SOURAV PAUL <b>Versus</b> UNION OF INDIA AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	GA, ASSAM ASSTT.S.G.I.

**HEARING**

14	Mat.App./56/2018 WITH LCR, B/O	SRI DILIP DAS <b>Versus</b> SMTI RUPALI KAKOTI	MRS. K DEKA MR. S P CHITTAWAT MS. L TALUKDAR	MR. S BORTHAKUR MR. K K KALITA MR. S RANA MS. P BORAH MR. I RAHMAN
15	PIL/28/2021 FIXED	SRI DEBAJIT GUPTA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA	MR. R K D CHOUDHURY FOR RES. 7 AND 8 MR. R K D CHOUDHURY FOR RES. 7 AND 8 GA, ASSAM MR P NAYAK FOR RES. 9
	<b>WITH</b> I.A.(Civil)/1080/2021 <b>in</b> PIL/28/2021	DEBAJIT GUPTA <b>Versus</b> UNION OF INDIA AND ANR.	MS. D GHOSH	GA, ASSAM ASSTT.S.G.I.
16	WA/148/2021 FIXED	MADHAB DEKA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, WATER RESOURCE SC, FINANCE DEPTT.
17	<b>WITH</b> WA/149/2021	KHANINDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, WATER RESOURCE
18	<b>WITH</b> WA/150/2021	KANDARPA CHOUDHURY AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, WATER RESOURCE SC, FINANCE
19	<b>WITH</b> WA/151/2021	JATISH CHANDRA BORA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, WATER RESOURCE
20	WP(C)/3091/2021 FIXED	RAIHENA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A MANNAF MD A S ALI	MR. A SATTAR MR. U K NAIR MR F HAQUE MR H GUPTA (R-1 TO 4) MR. M P SARMA MR H K BARUAH ASSTT.S.G.I.

21 **WITH**  
WP(C)/1886/2020

RAIHENA BEGUM  
**Versus**  
THE UNION OF INDIA AND 5 ORS.

MR H R A CHOUDHURY  
MR. M H RAJBARBHUIYAN  
MR. A MANNAF

S N SARMA (R-5)  
MR. A SATTAR (R6)  
MR. M NATH  
MR. A ROY  
MR. A SARMA (R-5)  
MR F HAQUE (R6)  
MR. A BHATTACHARJEE  
MR. K KALITA (R-5)  
MR H K BARUAH (R6)  
MR. C BASUMATARY (R-5)  
ASSTT.S.G.I.

22 **WITH**  
WP(C)/2914/2021

MUSSTT AMBIA BEGUM  
**Versus**  
THE UNION OF INDIA AND 5 ORS

MR. U K NAIR  
MR. A CHETRY  
MR F HAQUE  
MR A CHAKRABORTY

MR. A MANNAF  
MS. B SARMA (R-1,3,4,5)  
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 02/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Thursday,2nd September 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 2**

**[DIVISION BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021  
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/5232/2019 WITH LCR	JABEDA KHATUN @ JABEDA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR S A BARBHUIYA MR. J ABBAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/6802/2019 WITH LCR, B/O	ANOWARA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/7901/2019	KABIR UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. K M HALOI MR. B DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/8132/2019 WITH LCR	AJAY KALINDRI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/8384/2019	PATARUN NESSA @ FATARUN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MR. A AHMED MR. T AHMED MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/4249/2021	MUSSTT AFTARUN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	WP(C)/4251/2021	DULAL ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	WP(C)/4252/2021	AZAD ALI @ AHAD ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

9	WP(C)/4253/2021	MD. SHER ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A AHMED MR J P KACHARI U U KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<b>ADMISSION</b>				
10	WP(C)/2358/2017 WITH LCR	AROTI SHILL @ AROTI SHIL @ ARATI SHIL <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.D P BORAH MS.S BORO MR.B PAUL	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
11	WP(C)/2546/2017 WITH LCR	SMT. MILAN SILL @ MILANRANI SEAL <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MRB SARKAR MS.P BASFORE	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/2682/2017 WITH LCR	MD. ABDUL SATTAR <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.A H ALAMGIR	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/2953/2017 WITH LCR 1 FILE, B/O	SAHED ALI SK @ SAHID ALI SK <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/3035/2017 WITH LCR 1 FILE, B/O	ANOWAR HUSSAIN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.A H ALAMGIR	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/7007/2017 WITH LCR, FIXED	NUR ISLAM <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MR.M HAQUE MR.S HUSSAIN MR.K MIRA	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/161/2018 WITH LCR	DULAL SHAH <b>Versus</b> UNION OF INDIA	MR. S C BISWAS	ASSTT.S.G.I.
17	WP(C)/7107/2018 WITH LCR	MOINUDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR S HOQUE MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	WP(C)/6427/2019 WITH LCR, FIXED	FORIDUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b>ORDERS</b>				
19	WP(C)/6864/2016 B/O	ABDUL HAI <b>Versus</b> THE UNION OF INDIA and 4 ORS	MRS S N KHANDAKAR MR.M A LASKAR MR.M RAHMAN	GA, ASSAM ASSTT.S.G.I.
<b>HEARING</b>				
20	WP(C)/7050/2017 WITH LCR 1 FILE, FIXED	ANJU RAY @ ANJU RANI DUTTA <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MR.I HUSSAIN MS.J BORA MS.K L R YANTHAN	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/364/2020 WITH LCR, FIXED	TAFAJJUL HUSSAIN @ TAFAJJUL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN MR R KARIM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
22	WP(C)/4360/2020 WITH LCR, FIXED	MD. WAHED ALI <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR M H AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 02/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Thursday,2nd September 2021]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 5**

#### [SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021  
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Crl.A./136/2021	PRAKASH RAJKONWAR @ CHAO NAM T LAO <b>Versus</b> NATIONAL INVESTIGATION AGENCY (NIA)	MR. A M BORA MR. D GAGAI MR. D K BAIDYA	SC, NIA
2	Crl.A./137/2021	NATIONAL INVESTIGATION AGENCY (NIA) <b>Versus</b> RAMNINGLE PAME (A-8)	MR. V A CHOWDHURY	
<b>ORDERS</b>				
3	Crl.A./163/2018 WITH OFFICE NOTE, LCR 4 FILES, PB 3 NOS.	SRI ABDUL KHALIQUE AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. A IKBAL MR H R CHOUDHURY MR R KARIM MR. P S BISWAS	PP, ASSAM
4	Mat.App./10/2020	SRI SUBODH BARMAN <b>Versus</b> SMTI. SIMA MONI HIRA	MR. B PATHAK MR. R THADANI	MR F KHAN MR A V SINGH MR W R MEDHI
5	Crl.A./54/2020 WITH LCR 6 FILES, PB 2 NOS.	SRI MANJIT SARKAR @ BABU SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G PHUKAN MR. T DEORI	PP, ASSAM
6	Crl.A./208/2020 WITH OFFICE NOTE	ANOWAR MANDAL <b>Versus</b> SIRAJUL HOQUE AND 8 ORS	MR. A CHOUDHURY MR. R ALI MR. P K DAS MR. N MAHAJAN	MR. I A CHOUDHURY PP, ASSAM
7	I.A.(Crl.)/203/2021 WITH OFFICE NOTE, LCR 4 FILES, PB 2 NOS. <b>in</b> CRL.A(j)/45/2020 <b>WITH</b> CRL.A(j)/45/2020	PRADIP HASDA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA MR K M BORA	PP, ASSAM
		PRADIP HASDA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE MR. M DUTTA, AMICUS CURIAE MR K M BORA	PP, ASSAM

8	I.A.(CrI.)/314/2021 WITH LCR 4 FILES, PB 3 NOS. <b>in</b> CRL.A(J)/103/2019 <b>WITH</b> CRL.A(J)/103/2019	RAJU DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A H ALAMGIR	PP, ASSAM
		RAJU DAS <b>Versus</b> THE STATE OF ASSAM	MS. BARNALI CHOUDHURY, AMICUS CURIAE MR. A H ALAMGIR	PP, ASSAM
9	CrI.A./285/2019	SRI KALAI DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J LASKAR MR. A H ALAMGIR	MR. N H MAZARBHUIYAN R ALI PP, ASSAM
10	I.A.(Civil)/525/2021 Mat.App./19/2018 (D/O) <b>in</b> Mat.App./19/2018	SULAKHYANA SAIKIA BHARALI <b>Versus</b> PRABIN SAIKIA	MR. M K NEOG	
<b><u>HEARING</u></b>				
11	Mat.App./40/2019 CAVT. NO.0546/2019 WITH LCR, B/O	SMTI. BARNALI SARMA <b>Versus</b> SRI PRANJIT SHARMA	MR. S S GOSWAMI	MR. P MAHANTA MR. A K BHUYAN MS. B BHUYAN MS. S KANUNGOE MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. A S ALI MS B BORA MR. S A B KHABIR MR J DAS FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 02/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

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**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[THIS BENCH WILL SIT AFTER RISING OF  
THE SPECIAL DIVISION BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>BAIL HEARING</b>			
1 AB/2305/2021 FIXED	MD. DILDAR HUSSAIN @ DILJAR HUSSAIN @ PAGLA DOCTOR <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR R ALI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021 TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1930/2021	MD. MIJANUR ALI @ MIZANUR @ MIZANUR ALI <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR Z RAHMAN	PP, ASSAM
2	Bail Appln./2099/2021	NAVADEEP SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR J DAS	PP, ASSAM
3	Bail Appln./2102/2021	RAFIKUL ALI @ RAFIQU ALI @ MAKU <b>Versus</b> THE STATE OF ASSAM	MR. A HUSSAIN	PP, ASSAM
<b>MOTION</b>				
4	AB/2523/2021	ABDUL MANNAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
5	AB/2525/2021	TARUN DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI	PP, ASSAM
6	AB/2526/2021	HELALUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M ALI	PP, ASSAM
7	AB/2529/2021	BAIKUNTHA THAKURIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
8	AB/2535/2021	JONALI DAS SAIKIA @ JONALI DEKA SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
9	AB/2536/2021	SAHIDUR SHEIKH <b>Versus</b> THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM MS M DEKA	PP, ASSAM

10	AB/2541/2021	BARUN RAY CHOWDHARY <b>Versus</b> THE STATE OF ASSAM	MR B K MISHRA MR. S ISLAM MR A HAWARI	PP, ASSAM
11	AB/2544/2021	HABEL UDDIN TALUKDAR @ ABELUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. P P BARUAH MR. R SARMA	PP, ASSAM
12	AB/2546/2021	ASHOK KUMAR GUPTA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
13	AB/2548/2021	SHABODDIN ALI <b>Versus</b> THE STATE OF ASSAM	MD. I H KHAN MR K ISLAM	PP, ASSAM
14	AB/2552/2021	SYED MAKIB ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MS. J PAUL MS. S AHMED	PP, ASSAM
15	AB/2553/2021	MD ZAKIR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI	PP, ASSAM
16	AB/2555/2021	RAHIMUDDIN ALI @ RAHIMUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN B ALI	PP, ASSAM
17	AB/2556/2021 B/O	AJOY CHUTIA <b>Versus</b> THE STATE OF ASSAM	MR. D P BORAH MR B PAUL	PP, ASSAM
18	AB/2565/2021	KAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR S BHUYAN MS. P K DEVI	PP, ASSAM
19	AB/2567/2021	TIKEN DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
20	AB/2568/2021	FARUQUE HUSSAIN SK <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM

**BAIL HEARING (BA)**

21	Bail Appln./1824/2021 FIXED	KAUSHIK TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	PP, ASSAM
22	Bail Appln./2038/2021 FIXED	ABDUL LATIF <b>Versus</b> THE STATE OF ASSAM	MR K HUSSAIN MS. H HAZARIKA	PP, ASSAM
<b>WITH</b>				
23	Bail Appln./1977/2021	AMINUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM

**BAIL HEARING**

24	AB/3485/2020	AKBAR HUSSAIN @ AKBOR ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
25	AB/114/2021	RITUSANJAY BHUYAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
26	AB/290/2021 FIXED	MD. BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	PP, ASSAM
27	AB/818/2021	AINUL ISLAM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MR N BORO	PP, ASSAM
28	AB/1240/2021	ABUL HUSSAIN MAZUMDER @ TUTA MASTER AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K A MAZUMDER MR A K AZAD	PP, ASSAM
29	AB/1354/2021	JOHURA KHANAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM

30	AB/1358/2021 FIXED	UPEN KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
31	AB/1475/2021 FIXED	SOPIQUL HOQUE AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
32	AB/1581/2021 FIXED	HITESH BORO @ HITESH BARO <b>Versus</b> THE STATE OF ASSAM	MR. P THAKURIA MR. D KHAKHALARY	PP, ASSAM
33	AB/1855/2021	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
34	AB/1870/2021 FIXED	PINKU DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA	PP, ASSAM
35	AB/2110/2021	ABU MD. SUFIAN <b>Versus</b> THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
36	AB/2120/2021 FIXED	HEM KANTA GOSWAMI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. B P SINHA	PP, ASSAM
37	AB/2125/2021 FIXED	BITHIKA BHATTACHARYYA <b>Versus</b> THE STATE OF ASSAM	MRS P RAI MR H BEZBARUA MR. U SARMA MR A K SHARMA	PP, ASSAM
38	AB/2128/2021 FIXED	MAHARUM ALI <b>Versus</b> THE STATE OF ASSAM	MR D R GOGOI	PP, ASSAM
39	AB/2132/2021 FIXED	BIPLAB MANDAL AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S P ROY MS. K YADAV MS S DAS MR. R L YADAV	PP, ASSAM
40	AB/2136/2021 FIXED	BHASKAR JYOTI SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MRS J BORAH	PP, ASSAM
41	AB/2138/2021 FIXED	MILAN BHARALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	PP, ASSAM
42	AB/2157/2021 FIXED	PRABIR CHANDRA BHATTACHARJEE, <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
43	AB/2187/2021	MOSTAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S K BHATTACHARYYA MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	MR D KALITA PP, ASSAM
44	AB/2194/2021 FIXED	JAHIDUL SEIKH <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A S SK	PP, ASSAM
45	AB/2238/2021 FIXED	MONNAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MD H R AHMED	PP, ASSAM
46	AB/2325/2021 FIXED	ELIUS KHAN <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
47	AB/2401/2021 FIXED	ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,2nd September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021  
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3643/2021	ANURADHA PRIYADARSHINI BHUYAN AND 20 ORS <b>Versus</b> THE SATATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. M DUTTA MS. D J BORAH	SC, SEC. EDU.
2	WP(C)/4035/2021	MD. ABDULLAH SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, SEC. EDU. GA, ASSAM SC, FINANCE
3	WP(C)/4056/2021	ABDUL MUKABBIR LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
4	WP(C)/4181/2021	MD. CHOUKAT ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M ISLAM	SC, SEC. EDU. SC, FINANCE
5	WP(C)/4214/2021 B/O	ASRAF ALI LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B U LASKAR	SC, ELEM. EDU GA, ASSAM
6	WP(C)/4217/2021 B/O	ABDUL HALIM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	GA, ASSAM SC, EDU
7	WP(C)/4221/2021 B/O	JITUMONI KUMAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K GOGOI MR J P KACHARI	SC, SEC. EDU.
8	WP(C)/4226/2021 B/O	ANOWARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM
9	WP(C)/4246/2021	PROMUD BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR D BARMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
10	WP(C)/4270/2021 B/O	JABEDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM

**ADMISSION**

11	WP(C)/378/2017 B/O	BHASKAR KUMAR DAS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR. P DUTTA MR.T CHAKRABORTY	MR. A GONI MS. M DAS MR A N AHMED MR. S HOQUE SC, SECONDARY EDUCATION MR. U BARMAN MR J ISLAM SC, BTC
	<b>WITH</b> I.A.(Civil)/3529/2019 <b>in</b> WP(C)/378/2017	SATISH BRAHMA <b>Versus</b> BHASKAR KUMAR DAS	MS. S B CHOUDHURY MR A N AHMED MS. R SULTANA	SC, SEC. EDU. MR A D CHOUDHURY SC, BTC
12	<b>WITH</b> WP(C)/3723/2018	CHANDANA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B SARMA MS. B SARMA MR. A K SAHU	GA, ASSAM MR. S DEKA (R5) MS. J BORO (R5) MR D TUMUNG (R5) SC, BTC
13	<b>WITH</b> WP(C)/1935/2020	CHANDANA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	SC, SEC. EDU. SC, BTC
14	<b>WITH</b> WP(C)/3550/2021	BHASKAR KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A D CHOUDHURY MR. S DEKA MS. J BORO	SC, SEC. EDU. MS. S B CHOUDHURY (r-4) MR. B SARMA MR A N AHMED (r-4) MR. P MAHANTA MR. R B GOHAIN SC, BTC
15	WP(C)/2705/2017 CAVT. NO. 481/2017 B/O	PRADIP KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.M U MAHMUD MRC KALITA MR.S ISLAM MS.A DAS MR.M ALI MRH HAQUE	MR.A SARMA MR.K KALITA SC, ELEMENTARY EDUCATION SC, BTC FOR CAVEATOR
16	WP(C)/6406/2018	SARALA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MRS P RAI MR H BEZBARUA MR. U CHOUDHURY MR. U SARMA MS. P K DEVI MR B KOCH MR H J SAIKIA MR. D MEDHI	SC, SEC. EDU. MR C BARUAH SC, AG MR. R K TALUKDAR (R-4)
	<b>WITH</b> I.A.(Civil)/2882/2019 <b>in</b> WP(C)/6406/2018	SARALA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B KOCH MR. D MEDHI	SC, SEC. EDU. SC, AG MR. R. MAZUMDAR (SC EDUCATION DEPTT)
17	WP(C)/7085/2018 B/O	DIPALI BORUAH DUTTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R SARMA MS. I DEKA	SC, ELEM. EDU GA, ASSAM
18	WP(C)/211/2019 B/O	OMAR SAYEDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM	SC, SEC. EDU. MS B DEVI (R4, R5) MR. R SARMA (R4, R5) MS. S D SAIKIA (R4, R5) MR. R SARMAH MR. P M KALITA (R4, R5)
19	WP(C)/1202/2020 B/O	MOSTAQUE MD. MORSHEDUR HASSAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR DEBA KUMAR DAS MR I HASSAN	SC, HIGHER EDU MR. S UKTAR(R3 AND R4)
20	WP(C)/2654/2020 B/O	GUDU KARMAKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, ELEM. EDU MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY SC, FINANCE

21	<b>WITH</b> WP(C)/6751/2019	PUTULI KARMAKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. P SARMAH MR. S UPADHAY MR. B KUMAR	SC, ELEM. EDU MR. A GANGULY MR. A DUTTA MR. A DHANUKA SC, FINANCE
22	WP(C)/5195/2020	DR MANOJ KUMAR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR N DUTTA MR H DAS	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR (SC, COTTON UNIVERSITY, R3-R5)
23	<b>WITH</b> WP(C)/285/2020	MANOJ KUMAR DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR
24	WP(C)/1948/2021 B/O	SUBRATA BHOWMICK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS. M PAUL MS. S P DAS	SC, HIGHER EDU
<b><u>ORDERS</u></b>				
25	Cont.Cas(C)/502/2020 B/O	DIPANKAR PAUL <b>Versus</b> BHUPEN TALUKDAR AND 2 ORS	MR. D P BORAH MS. S BORO MR B PAUL	MR H BEZBARUA MS. P K DEVI
26	WP(C)/1047/2020 B/O	MAYUR KASHYAP DUTTA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. U K BARMAN MR H ALI MR. M MALAKAR	ASSTT.S.G.I. SC, CBSE
27	I.A.(Civil)/1207/2021 B/O <b>in</b> WP(C)/2878/2021 <b>WITH</b> WP(C)/2878/2021	SANDHYA RANI DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R C SAIKIA MR B P BORAH	SC, SEC. EDU. MR C GOSWAMI
28	WP(C)/1806/2021 B/O	PRESIDENT SMDC, BEZERA ANCHALIK SENIOR SECONDARY SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. C GOSWAMI	SC, SEC. EDU.
		RUKIA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD. S ALOM MR. M S ALAM	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 02/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,2nd September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH - III**

**THIS BENCH WILL TAKE UP HEARING LIST (CRIMINAL MATTERS)  
DATED 31-08-2021 TO 04-09-2021 PERTAINING TO THIS BENCH.**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021  
TO 03-09-2021 (PERTAINING TO CIVIL BENCH - III), ALONG  
WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/4254/2021	DEBAZEET DEB RAY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	SC, PWD
2	WP(C)/4262/2021	KRISHNA KANTA OJAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	GA, ASSAM
<b><u>ORDER (STAY VACATING)</u></b>				
3	I.A.(Civil)/1325/2020 WP(C) 5006/2016 (D/O) <b>in</b> WP(C)/1006/2018	BRAJEN MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR. D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	SC, IRRIGATION
	<b>WITH</b> WP(C)/1006/2018	DILIP BORA <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. A KALITA	MR. T. J .MAHANTA(R-8-13) MR D. K. DAS MS. B. HAZARIKA (R-6,7,8,9,13) MR. D. MAHANTA (R-7,8,9,13) MR. H .BETALA MR C KUMAR SC, IRRIGATION
4	<b>WITH</b> WP(C)/6477/2011	PADMADHAR DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.B GOSWAMI MS.P BORAH	MR.K N CHOUDHURY SC, FINANCE & TAXATION MR.G BAISHYA MR.U K NAIR MS.R DEKA MR.A CHETRY MRS.S P NAIR MR.A HASSAN ADDL. AG,ASSAM

	<b>WITH</b> MC/326/2013 in WP(C)/6477/2011	MD. SHAKEEL SADULLAH and ANR. <b>Versus</b> PADMADHAR DAS and ORS.	MR.B GOSWAMI MS.P BORAH	SC, FINANCE & TAXATION MR.U K NAIR MR.A CHETRY MRS.S P NAIR
5	<b>WITH</b> WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, AGRI. DEPARTMENT
	<b>WITH</b> I.A.(Civil)/477/2016 in WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, PERSONNEL DEPT. SC, AGRI. DEPARTMENT
6	<b>WITH</b> WP(C)/5295/2013	BISWAJIT KUMAR NATH and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR. D SARMAH (R5) MR DEBA SARMAH (R6-9) MR D SAIKIA (R5-9) SC, AGRI. DEPARTMENT
7	<b>WITH</b> WP(C)/5575/2014	SANJAI KUMAR MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.S K GOSWAMI MR. M MORE	DR.B AHMED MR D K DAS MR.D K DAS(R- 6&8)(R-3) MR.M HUSSAIN(R- 5,7&11)(R- 6&8)(R-3) MR H BETALA MR C KUMAR SC, IRRIGATION MRH BETALA(R- 6&8)
	<b>WITH</b> I.A.(Civil)/1506/2020 in WP(C)/5575/2014	ALL ASSAM TRIBAL SANGHA AND ANR. <b>Versus</b> SANJAI KUMAR MAHANTA AND11 ORS.	MR N DUTTA MS. S HAZARIKA	
8	<b>WITH</b> WP(C)/6385/2015	MOTILAL TALUKDAR and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	MR D K DAS MR.D K DAS(R- 6-9 & 12)(R- 8,9&12)(R-4) MR. R. DHAR (R- 2 & 3) MR.M HUSSAIN(R- 6-9 & 12)(R- 8,9&12)(R-4) MR H BETALA MR C KUMAR MRH BETALAR- 6-9 and 12R- 8,9and12 SC, IRRIGATION(R-1,2)
	<b>WITH</b> I.A.(Civil)/3312/2017 in WP(C)/6385/2015	MOTILAL TALUKDAR and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	GA, ASSAM SC, IRRIGATION
9	<b>WITH</b> WP(C)/130/2016	SADIQ RAHMAN and 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A SARMA MR. U K NAIR MR. K KALITA MR. A CHETRY	SC, FINANCE and TAXATION MR. I C DEKA MS. M BURAGOHAIN
	<b>WITH</b> I.A.(Civil)/1149/2017 in WP(C)/130/2016	SADIQ RAHMAN and 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR.A SARMA MR.U K NAIR MR.K KALITA MR.A CHETRY	SC, FINANCE & TAXATION MR.Y DOLOI MRS. M RAJKUMARI (R4- 10) MRS. M BURHAGOHAIN (R4-10)

	<b>WITH</b> I.A.(Civil)/450/2021 <b>in</b> WP(C)/130/2016	TARINI SAIKIA AND 6 ORS. <b>Versus</b> SADIQ RAHMAN AND 15 ORS.	MR. I C DEKA	MR. U K NAIR MR. A CHETRY
10	<b>WITH</b> WP(C)/5005/2016	BHAGWAN PATOR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.D K DAS MRH BETALA MRD DUARA	GA, ASSAM MR.G BAISHYAR-6 and 7 SC, WATER RESOURCE SC, PERSONNEL DEPT.
	<b>WITH</b> I.A.(Civil)/1507/2020 <b>in</b> WP(C)/5005/2016	ALL ASSAM TRIBAL SANGHA AND ANR. <b>Versus</b> BHAGWAN PATOR AND 7 ORS.	MR N DUTTA MS. S HAZARIKA	
	<b>WITH</b> I.A.(Civil)/1517/2020 <b>in</b> WP(C)/5005/2016	BHAGWAN PATOR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D K DAS MR H BETALA	GA, ASSAM
11	<b>WITH</b> WP(C)/5026/2016 CAVT. NO. & 1024//2016	EQUALITY FORUM <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MS.A CHOUDHURY MR P BHARDWAJ MR.N BORAH MR.T N SRINIVASAN	GA, ASSAM MR.A K THAKUR MR.J AHMED MR.D K DAS( R - 5 , 6, 9 & 10) MR J PAYENG MS.S KALITA MR D DUARA R - 5 ,6, 9 and 10 MR.T DOLEY FOR CAVEATOR MR H BETALA( R - 5, 6, 9 & 10) SC, PERSONNEL DEPT.
12	<b>WITH</b> WP(C)/5169/2016	GOBIN CH. DASTIDAR and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.A CHOUDHURY MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM MR.A K THAKUR MR.J AHMED(R- 5-11) MR A HAQUE(R- 5-11) MR.G Y KHANR-7,8,9and11 MS.D BORA(R- 5-11) SC, PERSONNEL DEPT.
13	<b>WITH</b> WP(C)/5715/2016	ANIL KUMAR JALAN and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM(R1,3) MR.D K DAS(R- 5&7) MR.H K MAHANTA MR.B GOGOI MRH BETALAR- 5and7 SC, PERSONNEL DEPT.(R4) MRD DUARA(R- 5&7) SC, FINANCE(R2)
14	<b>WITH</b> WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM MR. S K GOSWAMI (R 10, 11) MR. R .DHAR (R- 2 & 3) MR. P MAHANTA MS.N DUTTA(Sr. Adv)(R-9) MR. B K GOSWAMI (R 10, 11) MR.R B GOHAIN(R-9) MR. A KALITA (R 10, 11) SC, IRRIGATION SC, PERSONNEL DEPT.
	<b>WITH</b> I.A.(Civil)/1634/2016 <b>in</b> WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM SC, PERSONNEL DEPT. SC, IRRIGATION

	<b>WITH</b> I.A.(Civil)/2753/2017 <b>in</b> WP(C)/5870/2016	HEM CHANDRA BARUAH <b>Versus</b> DHIRAJ SAIKIA and 10 ORS	MR.N DUTTA MR.P MAHANTA MR.R B GOHAIN	MR.T J MAHANTA GA, ASSAM MR.A BHATTACHARYA MR.D MAHANTA SC, IRRIGATION SC, PERSONNEL DEPT. MR.B HAZARIKA
15	<b>WITH</b> WP(C)/623/2017	SMT. SARMISTHA BARUA and 7 ORS. <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.G Z AHMED MR.M P SHARMA	MR N DUTTA GA, ASSAM MR. P P DUTTA MR R SENSUA
	<b>WITH</b> I.A.(Civil)/2585/2019 <b>in</b> WP(C)/623/2017	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR. P N GOSWAMI MR. I KALITA	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/763/2020 <b>in</b> WP(C)/623/2017	BOLIN DEURI AND 3 ORS <b>Versus</b> SMT. SARMISTHA BARUA and 13 ORS	MR R SENSUA MR. S BORTHAKUR	MR. P N GOSWAMI
	<b>WITH</b> I.A.(Civil)/1320/2020 <b>in</b> WP(C)/623/2017	TABURAM PEGU, APS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM and 30 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM MR. P N GOSWAMI
	<b>WITH</b> I.A.(Civil)/1509/2020 <b>in</b> WP(C)/623/2017	ALL ASSAM TRIBAL SANGHA AND ANR. <b>Versus</b> SARMISTHA BARUA AND 11 ORS.	MR N DUTTA MS. S HAZARIKA	
	<b>WITH</b> I.A.(Civil)/1581/2020 <b>in</b> WP(C)/623/2017	SURJEET SINGH PANESAR <b>Versus</b> SMT. SARMISTHA BARUA AND 16 ORS.	MR N DUTTA MR. P P DUTTA	GA, ASSAM MR. P N GOSWAMI
	<b>WITH</b> I.A.(Civil)/1655/2020 <b>in</b> WP(C)/623/2017	BOLIN DEURI AND 3 ORS. <b>Versus</b> SARMISTHA BARUA AND 13 ORS.	MR. S BORTHAKUR MR R SENSUA	GA, ASSAM MR. P P DUTTA MR. P P DUTTA
16	<b>WITH</b> WP(C)/770/2018	HITESH DEV SARMA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. T N SRINIVASAN	GA, ASSAM MR J CHUTIYA (R11,R12,R13,R14,R15) MR. S S ROY(R-6) MR. D NATH(ASGA, R- 1,3-5) MS. S KEMPRAI (R11,R12,R13,R14,R15) MR. A THAKUR(R-2)
17	<b>WITH</b> WP(C)/5419/2019 CAVT. NO. 0734/2019	PRADIP KUMAR BARUAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. S K GOSWAMI MR. N BARMAN	MR. K N CHOUDHURY MR D K DAS MR. N UPADHAYAY MR. D MAHANTA MR H BETALA MR C KUMAR SC, IRRIGATION FOR CAVEATOR MRS. B HAZARIKA
18	<b>WITH</b> WP(C)/2967/2020	INDRAJIT KOULI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR B BURAGOHAIN MS. S E AHMED MR. D R GOGOI	MR. K N CHOUDHURY MR. S K GOSWAMI MS P SARMA SC, WATER RESOURCE
	<b>WITH</b> I.A.(Civil)/1313/2020 <b>in</b> WP(C)/2967/2020	SHANKAR KR PATHAK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. N BARMAN	

	<b>WITH</b> I.A.(Civil)/1510/2020 <b>in</b> WP(C)/2967/2020	ALL ASSAM TRIBAL SANGHA AND ANR. <b>Versus</b> INDRAJIT KOULI AND 6 ORS.	MR N DUTTA MS. S HAZARIKA	
19	<b>WITH</b> WP(C)/2999/2020	PRANAB KUMAR TURUNG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D K DAS MR H BETALA MR C KUMAR	MR. K N CHOUDHURY MR. S K GOSWAMI MR. N BARMAN MS P SARMA SC, WATER RESOURCE
20	<b>WITH</b> WP(C)/3129/2020	PRANAB KUMAR TURUNG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM SC, WATER RESOURCE
	<b>WITH</b> I.A.(Civil)/1508/2020 <b>in</b> WP(C)/3129/2020	ALL ASSAM TRIBAL SANGHA AND ANR. <b>Versus</b> PRANAB KUMAR TURUNG AND 9 ORS.	MR N DUTTA MS. S HAZARIKA	
21	<b>WITH</b> WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1512/2020 <b>in</b> WP(C)/3482/2020	SARMISTHA BARUA <b>Versus</b> TABURAM PEGU AND 11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	<b>WITH</b> I.A.(Civil)/1564/2020 <b>in</b> WP(C)/3482/2020	SARMISTHA BARUA <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	<b>WITH</b> I.A.(Civil)/1605/2020 <b>in</b> WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/57/2021 <b>in</b> WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM
		<b>ADMISSION</b>		
22	WP(C)/3845/2017	SADHANA BARUAH <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.D SARMA MRS.S SULTANA	GA, ASSAM MR.Y DOLOI(R- 1-3) ADDL. AG, ASSAM
23	<b>WITH</b> WP(C)/2101/2016	MS SADHANA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D SARMA MS. J HUDA MS. Y SHAIZA	MR. Y DOLOI (R - 1-3) MR. U RAJBANSHI ADDL. AG, ASSAM MS. K DUTTA SC, TRANSPORT
24	WP(C)/3952/2017	PADUM BAHADUR LAMA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.R DUBEY MS.A B KAYASTHA MR.A N I HUSSAIN MS.M SAIKIA	GA, ASSAM
25	WP(C)/4516/2017 WITH LCR	KOTALGOORIE TEA ESTATE <b>Versus</b> THE STATE OF ASSAM and ANR.	MS.S SENAPATI MR.B SHARMA MR.S SHARMA MD.ASLAM	GA, ASSAM MR.Y DOLOI (R1) MR. P KALITA (R2) ADDL. AG, ASSAM MRS. A BHATTACHARYYA (R2)
26	WP(C)/4731/2017	MD. AMZAD HUSSAIN <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.M GOGOI MS.J A KHANAM MR.S A AHMED	SC, PNRD GA, ASSAM SC, FINANCE
27	WP(C)/2038/2020	PARAG BORA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. P J SAIKIA MS B GAYAN MS. R GOGOI MS D DUTTA	SC, PWD SC, K A A C
28	WP(C)/3095/2020	SAYYED ALAM <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN MR A R BHUYAN	SC, TRANSPORT

29	WP(C)/5525/2020	DR. RAJENDRA PRASAD CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR M K ROY	SC, AG SC, HEALTH
30	WP(C)/921/2021 FIXED	SHAHIL UZ ZAMAN LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J LASKAR	GA, ASSAM
31	WP(C)/3086/2021 FIXED	GS 178288 M OVERSEER DHARMENDRA RAM AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. P MAHANTA MS. P SAHARIA	MR. K GOGOI ASSTT.S.G.I.
<b>ORDERS</b>				
32	WP(C)/507/2014	PUNESWAR DAS <b>Versus</b> ASSAM PUBLIC SERVICE COMMISSION and 9 ORS	MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	MR.C BARUAH GA, ASSAM SC, APSC MR.A TALUKDAR MR. U K NAIR MS. A HUSSAIN MR R ISLAM MS M DEKA SC, PERSONNEL DEPT.
33	Review.Pet./72/2017 in CRP 50/16 (D/O)	SMTI SAIRA KHAN <b>Versus</b> SRI LABAN CHANDRA HAZARIKA and 10 ORS	MR.P P BARUAH MR.S TAI MR.R SARMA	MR.A K SAHEWALLA(R- 1- 7)
34	Cont.Cas(C)/268/2017	KHANDAN KUMAR DAS <b>Versus</b> SANJIB GOHAIN BARUAH and 2 ORS.	MR. I CHOUDHURY MR. A K BARUAH MR. S BISWAKARMA MS. G DAS	MR. P J SAIKIA (R3) MR M R ADHIKARI (R3) MR. P BORDOLOI (R3)
35	Cont.Cas(C)/319/2017	GHANA KANTA GOGOI and 5 ORS. <b>Versus</b> ANAND PRAKASH TIWARI	MR.D GOGOI MR.S BORTHAKUR	MR.S BORTHAKUR MR.J ROY MR.C CHAKRAVARTY MS.S KAKATI
36	Cont.Cas(C)/389/2017	SUKLA DEB @ SUKLA RANI DEB <b>Versus</b> A. HUSSAIN	MR.A M BARBHUIYA MS.F BEGUM MS.M MEDHI	
37	WP(C)/5454/2017	MAYNAL HOQUE and 10 ORS. <b>Versus</b> THE STATE OF ASSAM and 18 ORS.	MR. M A SHEIKH MR.M HUSSAIN MS.F INTAZ	GA, ASSAM SC, APDCL
38	Cont.Cas(C)/288/2019	PRADIP KUMAR DAS <b>Versus</b> JULIE SONOWAL AND 5 ORS.	MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY	MR. D SAIKIA MR. D SAIKIA MR. B GOGOI MR. B GOGOI MR P NAYAK MR. A PHUKAN
39	Cont.Cas(C)/103/2020	SIEMNGUL HMAR AND 27 ORS. <b>Versus</b> NITIN KHADE AND 2 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. N GOSWAMI, GA MR. B K BHAGAWATI MR P NAYAK, SC FINANCE DEPTT. MS P DAIMARI MS K KALITA
<b>WITH</b>				
40	Cont.Cas(C)/151/2020	DIJEN ROY BARUAH @ DWIJEN ROY BORUAH @ DUEIJEN ROY BARUAH <b>Versus</b> MOHAMMAD ARIZ AHMED AND ORS.	MR D BORUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	MR. D SAIKIA MR. B K BHAGAWATI MR. B GOGOI MR P NAYAK MS K KALITA MR A CHALIHA
<b>WITH</b>				
	I.A.(Civil)/2035/2020 in Cont.Cas(C)/151/2020	DIJEN ROY BARUAH @ DWIJEN ROY BORUAH @ DUEIJEN ROY BARUAH <b>Versus</b> NITIN KHADE, IAS	MR N N UPADHYAYA MR. B B KAKATI	
41	Cont.Cas(C)/503/2020	BICITRA KUMAR DEORI <b>Versus</b> RATINDRA NHUYAN AND ANR	MR. I CHOUDHURY MR R L CHUTIA	MR. D SAIKIA MR. B GOGOI
42	Cont.Cas(C)/532/2020	PADUM BORAH AND 3 ORS. <b>Versus</b> RAKESH KUMAR	MRS. P P BORAH MR. P K DAS	MR. N UPADHAYAY MR. P N GOSWAMI

43	I.A.(Civil)/345/2021 FIXED in WP(C)/3433/2020 <b>WITH</b> WP(C)/3433/2020	KUNAL KASHYAP THAKURIA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MS M ROY	SC, APSC SC, P H E
		KUNAL KASHYAP THAKURIA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MD. I AHMED MS M ROY	GA, ASSAM SC, APSC SC, P H E
44	WP(C)/2843/2020  <b>WITH</b>	SMTI. GITIMOLLIKA BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, IRRIGATION
45	WP(C)/3504/2020	SIDDHARTH RAJKHOWA AND 36 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL	SC, APSC SC, IRRIGATION
<b>HEARING</b>				
46	WP(C)/4133/2020 PART-HEARD, FIXED  <b>WITH</b>	RUMI GOGOI AND 125 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
47	WP(C)/2725/2020  <b>WITH</b>	BROJEN BORAH AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
48	WP(C)/3020/2020	BISWAJIT GOGOI AND 121 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	GA, ASSAM
49	WP(C)/3861/2015 FIXED  <b>WITH</b>	JOYJYOTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.C BARUAH MR.D BARUAH MR.B BARUAH	GA, ASSAM MS.R B BORA SC, FINANCE SC, HEALTH
	I.A.(Civil)/980/2020 in WP(C)/3861/2015	JOYJYOTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B BARUAH	GA, ASSAM
50	WP(C)/1728/2018 FIXED	PRABHU DEO THAKUR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. I HASIEB MS. Y SHAIZA MR. H RAHMAN (SR. ADV.)	SC, HEALTH
51	WP(C)/4948/2020 WITH WA 293/19, CR 1366/94 & WA 527/96 (ALL D/O), FIXED  <b>WITH</b>	KUSHAL KOWAR DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APSC SC, FOREST SC, PERSONNEL DEPT.
	I.A.(Civil)/92/2021 in WP(C)/4948/2020  <b>WITH</b>	ASHOK KR. DEV CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R GOSWAMI MISS. P KALITA MS. R DEVI	SC, APSC SC, APSC
52	WP(C)/6723/2013	KUSHAL KOWAR DEKA and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.M K CHOUDHURY MR.S HUSSAIN MR.N BARUAH MR.T N SRINIVASAN	MR.B BANERJEE(R- 6-8)(- -9) GA, ASSAM MS.C MOZUMDARR- 6-8R-9 MR. R MAZUMDAR MRS P RAI MS.M BARMAN MS.M DEB(R- 6-8) MR.D F A AHMED(R- 6-8) MR.J LASKAR(R- 6-8) MS.D GHOSH MR H BEZBARUA MR.A DEY(R- 6-8) MR.M ISLAM MR.A MOBARAQUE(R- 6-8) MR. S DUTTA (SC, FOREST DEPT.) MS.B GOGOI MS. P K DEVI

53	<b>WITH</b> WP(C)/4294/2020	KUSHAL KONWAR DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APSC SC, PERSONAL DEPT. SC, FOREST
54	<b>WITH</b> WP(C)/4942/2020  CAVT. NO. 05682/020,	ASHOK KR. DEV CHOUDHURY AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. R GOSWAMI MS. R DEVI	MR. U K NAIR GA, ASSAM SC, APSC MR. A CHETRY MR. A BORO MS U SHARMA FOR CAVEATOR SC, PERSONAL DEPT.
55	<b>WITH</b> WP(C)/1148/2021  CAVT. NO. 01302/021,	KUSHAL KONWAR DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. R GOSWAMI SC, FOREST FOR CAVEATOR MS. U BHATTACHARYYA MS. R DEVI

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LEAVE NOTE OF ADVOCATES FOR 02/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,2nd September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 10**

**[CIVIL BENCH - IV & I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021  
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3210/2021	MUJIBUR RAHMAN CHOUDHURY AND 2 ORS. <b>Versus</b> THE ASSAM POWER DISTRIBUTION CO. LTD. (APDCL) AND 7 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE MR. A S TAPADER	SC, APDCL
2	WP(C)/3496/2021 FIXED	DEHING PART 1 FISHERY COOPERATIVE SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	GA, ASSAM SC. REVENUE
3	WP(C)/3768/2021 FIXED	MD AZIZUL HAQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR H K J AHMED MR. N K MURRY	GA, ASSAM
4	WP(C)/3813/2021 CAVT. NO.04952/021, FIXED	JATIN SAIKIA <b>Versus</b> THE STATE OF ASSAM 7 ORS	MR. A BHATTACHARYYA MR P S RAJA	SC, PNRD GA, ASSAM MS D BORGHAIN MR. P GOHAIN FOR CAVEATOR
5	WP(C)/4106/2021 FIXED	M/S SAPTARSHI INDUSTRIES AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K P PATHAK	GA, ASSAM
6	WP(C)/4159/2021 FIXED	CACHAR RURAL DEVELOPMENT SOCIAL ORGANISATION AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M AHMED MD I H LASKAR MR. M HASHAN	GA, ASSAM
<b>WITH</b>				
7	WP(C)/4117/2021	PROGRESSIVE EDUCATIONAL SOCIETY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A D CHOUDHURY MR H K NATH	GA, ASSAM
<b>WITH</b>				
8	WP(C)/4154/2021	SOCIAL RESEARCH AND DEVELOPMENT CENTRE AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR H K DAS MR. U PATHAK	GA, ASSAM

9	WP(C)/4244/2021 B/O	N C DAS ALLIED INFRA (JV) <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. U K GOSWAMI	SC, RAILWAY SC, FOREST
10	WP(C)/4260/2021	DIPTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A CHOUDHURY MR. R Deka MR R DAS S I AKAND	GA, ASSAM SC, REVENUE
11	WP(C)/4261/2021	PHULESWARI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR C BARUAH MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, REVENUE
12	WP(C)/4263/2021	HAREN SARMA <b>Versus</b> GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR. S N KRISHNATRAYA	GA, ASSAM SC, GMC
13	WP(C)/4264/2021	JYOTIKA DEVI <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 9 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA	SC, G M D A SC, GMC
14	WP(C)/4265/2021	NO. 119880627 CONSTABLE (GD) DEBEN SINHA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR M J QUADIR MR. K MIRA	ASSTT.S.G.I.
15	WP(C)/4266/2021	THE BOARD OF DIRECTORS OF KAPASHBARI COOPERATIVE SOCIETY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN	SC, CO OP
16	WP(C)/4272/2021	JADAV KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R PHUKAN MR. T BARUAH MS D CHHETRI MS A DAS	SC, WATER RESOURCE
17	WP(C)/4275/2021	M/S CHIROM RANJIT SINGH <b>Versus</b> THE RESERVE BANK OF INDIA AND 5 ORS	MR N DASGUPTA MR H DAS MS P SIKDAR	SC, PNB
<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>				
18	I.A.(Civil)/1179/2021 FIXED in WP(C)/3394/2021 <b>WITH</b> WP(C)/3394/2021	RANA DEV SAIKIA <b>Versus</b> AJIT BARUAH AND 5 ORS.	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED	MR. M MAHANTA SC, FOREST
		AJIT BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. S MAHANTA MR. M MAHANTA MR. M MAHANTA MR. B BORAH	SC, FOREST
19	I.A.(Civil)/1243/2021 FIXED in WP(C)/3610/2021 <b>WITH</b> WP(C)/3610/2021	RANA DEV SAIKIA <b>Versus</b> LANGKUNG RAGIA AND 5 ORS.	MR. D DAS SR. ADV MR S KHOUND	MR. P HAZARIKA SC, FOREST
		LANGKUNG RAGIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	SC, FOREST
<b><u>ADMISSION</u></b>				
20	WP(C)/1513/2015 FIXED	BOGIRAM PANGING <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A C SARMA MR.B HALDAR	GA, ASSAM MR.P K KALITA(R-5&7) MR.N DAS(R-5&7) MR.K R BOROOAHR-5and7
21	WP(C)/6110/2017 B/O	BISWAJIT DUTTA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.I ALAM	GA, ASSAM MR R DHAR MR R DHAR SC, PWD
22	WP(C)/1470/2018 FIXED	MAHBUBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MS U BARUAH	GA, ASSAM

23	WP(C)/7898/2018 B/O	PANKAJ KUMAR BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I ALAM MR. T SK	GA, ASSAM MR. R. DHAR (SC, PWD) SC, PWD
24	WP(C)/81/2019 B/O	UMSAW KHWAN VILLAGE DURBAR AND 3 ORS. <b>Versus</b> ENFORCEMENT DIRECTORATE AND 5 ORS.	MR S S DEY MR. M NATH MR. D J KAPIL MR. V G K KYNTA	MR. S K MEDHI( SC, ENFORCEMENT DIRECTORATE) ASSTT.S.G.I.
<b>WITH</b>				
25	WP(C)/1154/2019	SURESH KR. JALAN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MR. S K MEDHI (SC, ENFORCEMENT DEPT.) ASSTT.S.G.I.
26	WP(C)/4926/2019 B/O	DHARMAJIT DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I ALAM MR. T SK MS. R R BORAH	GA, ASSAM
27	WP(C)/4365/2020 FIXED	M/S BAJAJ STEEL AND ANR <b>Versus</b> MISING AUTONOMOUS COUNCIL AND 2 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. N N B CHOUDHURY (R3) MR. M DEWAN (R3) MR S DAS (R3) SC, M A C
28	WP(C)/5097/2020 B/O	POBI BORA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR MINTU SAIKIA	GA, ASSAM SC, FINANCE SC, REVENUE
29	WP(C)/5611/2020	ZENITH CAREER ACADEMY, NGO AND ANR <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR R SINGHA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM MR. R BORPUJARI, SC, FINANCE (R-7) MS. M BHATTACHARJEE, ADDL. SR. GOVT. ADVOCATE, ASSAM (R-2,3) MR S P DAS (R-4,5,6) MR H GUPTA MR H GUPTA MR H GUPTA SC, C G S C SC, FINANCE
30	WP(C)/2/2021 FIXED	MINTOO DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I ALAM MR. T SK MS. R R BORAH	SC, IRRIGATION SC, PNB
31	I.A.(Civil)/637/2021 FIXED (AT 2:00 P.M.) in WP(C)/6342/2018	THE COMPETITION COMMISSION OF INDIA AND 2 ORS. <b>Versus</b> M/S. STAR CEMENT LTD.	MR D DAS	DR. A SARAF MR. P DAS MR. S P SHARMA
<b>WITH</b> WP(C)/6342/2018				
		STAR CEMENT LTD. <b>Versus</b> THE COMPETITION COMMISSION OF INDIA AND 2 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. M A CHOUDHURY (R1- R3) MR. WISE IMRAN (R1-R3)
<b>WITH</b>				
32	WP(C)/6343/2018	STAR CEMENT LTD. <b>Versus</b> THE COMPETITION COMMISSION OF INDIA AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR J SHARMA (R2) MR G KAKOTI (R2) MR. M A CHOUDHURY (R1, R4, R5) MR. H J RAI (R2) MR. WISE IMRAN (R1, R4, R5)
<b>WITH</b> I.A.(Civil)/638/2021 in WP(C)/6343/2018				
		THE COMPETITION COMMISSION OF INDIA AND 4 ORS. <b>Versus</b> M/S. STAR CEMENT LTD.	MR D DAS	DR. A SARAF MR. P DAS MR. S P SHARMA

33	WP(C)/2683/2021 FIXED	HCC-CPL (JV) <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. D MOZUMDER MR. R K BHATRA MR. B D DEKA MR. M DAS MR D BHUYAN N CHAUDHURY MR. A BHATRA	SC, NF RLY
<b>ORDERS</b>				
34	WP(C)/6429/2019 FIXED	BUBULI BORTHAKUR AND 7 ORS. <b>Versus</b> THE UNION OF INDIA AND 21 ORS.	MR. I H LASKAR MR. P K DEKA MS I KRISHNATRAIYA MD. S ALOM	MR. J K BAISHYA GA, ASSAM MR. S BHATTACHARJEE ASSTT.S.G.I. SC, REVENUE MR. H A SARKAR SC, FOREST
35	I.A.(Civil)/1164/2021 WP(C)/4341/2015 (Disposed) <b>in</b> WP(C)/4341/2015	OLIUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR H AHMED MR. H A TALUKDAR MD. I HUSSAIN	
36	WP(C)/3041/2021 CAVT. NO.03242/021, FIXED	RAHIM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, CO OP MR. N HAQUE FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 02/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,2nd September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 12**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021  
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1394/2021 FIXED	MD. KARIM ALI @ ABDUL KARIM <b>Versus</b> THE STATE OF ASSAM	MR I AHMED MD M RAHMAN	PP, ASSAM
2	Bail Appln./2005/2021 FIXED	BINOD NAGBONSHI AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
3	Bail Appln./2103/2021	BABBU SINGH @ SUKHDEV SINGH <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
4	Bail Appln./2106/2021	MD. RAHMAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. M ALI	PP, ASSAM
5	Bail Appln./2107/2021	SONJYOTI BARUAH <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
6	Bail Appln./2108/2021	SARTHE TERON <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR M Z SHAH	PP, ASSAM
7	Bail Appln./2110/2021	MD. ABDUL KARIM <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
<b>MOTION</b>				
8	AB/2549/2021	VISHAL CHETIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS. M KECHII	PP, ASSAM
9	AB/2550/2021	APARAJITA KONWAR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI	PP, ASSAM
10	AB/2554/2021	AFJALUR RAHMAN @ AMIR KHAN <b>Versus</b> THE STATE OF ASSAM	MS. D GHOSH MS H BETALA	PP, ASSAM

11	AB/2557/2021	SUJIT GOALA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. P KATAKI MS S BARPUJARI MRS R BEGUM MS. M DEVI	PP, ASSAM
12	AB/2560/2021	ASHOK ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A HUSSAIN	
13	AB/2563/2021	JYOTIRMAY DEV SARMA <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. T BAIDYA MS. A S BAIDYA	PP, ASSAM
<b>ADMISSION</b>				
14	CrI.Pet./793/2018	M/S. ABS DEVELOPERS <b>Versus</b> GIRIJA DAS	MR. A K PURKAYASTHA MR. B K JAIN MS. K MITRA	MR D C CHAKRAVARTY (R1)
15	CrI.A./70/2021	SHAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MRS. B DAS MR S N ADHYAPAK	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
16	Bail Appln./1392/2021 FIXED	SUJIT DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
17	Bail Appln./1608/2021 FIXED	MD BADSHA SK <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MR. A H KHAN	PP, ASSAM
18	Bail Appln./1945/2021 FIXED	FULCHAND ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A ALI MR. A T SARKAR MR. T AHMED	PP, ASSAM
<b>BAIL HEARING</b>				
19	AB/1586/2020 FIXED	ALEMA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. MD S HOQUE MR. S H SIKDAR	PP, ASSAM
20	AB/3039/2020 FIXED	RISHI RAJ MEDHI <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	PP, ASSAM
21	AB/3494/2020 FIXED	MD. SHIRAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
22	AB/59/2021 FIXED	RAMEN DEKA <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
23	AB/731/2021 FIXED	MD. YAKUB ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MD E AHMED MR. D J DAS MS P MEDHI	PP, ASSAM
24	AB/733/2021 FIXED	YAKUB ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MD E AHMED MR. D J DAS MS P MEDHI	PP, ASSAM
25	AB/909/2021 WITH CASE RECORD &CD FIXED	BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A SARMA MR. S CHOWDHURY MS D DAS	PP, ASSAM
26	AB/975/2021 B/O	AZIZUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
27	AB/1150/2021 FIXED	SMTI. SHILPI PAUL <b>Versus</b> THE STATE OF ASSAM	J U AHMED MR S R NAWAZ MR S A REEYAZ MS. M BORTHAKUR	PP, ASSAM
28	AB/1289/2021 FIXED	SANTOSH KR. MALAKAR <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS. S CHUTIA MR. A KHOUND MS. B BORA	MR. M U MONDAL MS. N NASRIN MD. I H KHAN PP, ASSAM

	<b>WITH</b> I.A.(CrI.)/297/2021 in AB/1289/2021	MULTUFA BEGUM <b>Versus</b> SANTOSH KR. MALAKAR AND ANR.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR. A K BHUYAN PP, ASSAM
29	AB/1428/2021 FIXED	JAYNAL ABDIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM
30	AB/1682/2021 FIXED	AMANUL HAQUE @ AMANUL ALI <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MS. C KALITA MS. S DEVI	PP, ASSAM
31	AB/1740/2021 FIXED	SHREE CHAND GUPTA @ SRICHANDRA GUPTA <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN MR. S AGARWAL	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED PP, ASSAM
32	AB/1747/2021 FIXED	JOYNUL HAQUE AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
33	AB/1824/2021 FIXED	ABDUL SHOHID @ AHSAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A K TALUKDAR	PP, ASSAM
34	AB/1973/2021 FIXED	KHOKSHED ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MR. Z RAHMAN MR. L RAHMAN	PP, ASSAM
35	AB/2044/2021 FIXED	HARUN ALI <b>Versus</b> THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR MR M HOSSAIN MD M ISLAM	PP, ASSAM
<b><u>ORDERS</u></b>				
36	CrI.Pet./808/2015 WITH LCR AND STAY PTN.,	SUJIT DHAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.S A B KHABIR MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	PP, ASSAM
37	CrI.A./188/2016 WITH LCR 5 FILES & OFFICE NOTE	SRI STEEL KARMAKAR <b>Versus</b> STATE OF ASSAM and ANR	MR.D TALUKDAR MR.P CHOUDHURY MS.N MISHRA	PP, ASSAM
38	CrI.A./114/2018 WITH LCR 5 FILES & OFFICE NOTE	MD ABUL HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR D GOGOI MS. C CHOUDHURY MR. R BARTHAKUR MS P DASGUPTA	PP, ASSAM
39	CrI.A./176/2019 WITH LCR 5 FILES	SAHABUL ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S ISLAM MR. A LAL MR A BRAHMA MS M BAISHYA	PP, ASSAM
40	CrI.A./269/2019 WITH LCR 4 FILES & OFFICE NOTE	SARITON BIBI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	MS. R CHOUDHURY MS S S ZIA PP, ASSAM
41	CrI.Pet./490/2020	DEBAJIT KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P MAJUMDAR	MR. N C DAS (R2) MS. M DEVI (R2) MR. A DAS (R2) PP, ASSAM
42	CrI.Pet./592/2020 WITH LCR 1 FILE	SUBRATA CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B PATHAK MR. R THADANI MR B HAZARIKA	PP, ASSAM
43	I.A.(CrI.)/312/2021 WITH LCR 6 FILES & OFFICE NOTE B/O in CrI.A./358/2019	MAYAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. F A HASSAN	PP, ASSAM

**WITH**  
Crl.A./358/2019

MAYAN ALI  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. U C RABHA  
MR. S C BISWAS  
MR. P K DAS  
MR. S M SARMA  
MR. M M DEKA  
MR. F A HASSAN  
MR K K GHOSH

MR. S C BISWAS  
MR. F A HASSAN  
PP, ASSAM

44 I.A.(Crl.)/328/2021  
B/O  
**in** Bail Appln./1904/2021  
**WITH**  
Bail Appln./1904/2021

JIAUR RAHMAN  
**Versus**  
THE STATE OF ASSAM

MR. S K JAIN  
B ALI

PP, ASSAM

JIAUR RAHMAN  
**Versus**  
THE STATE OF ASSAM

MR. S K JAIN  
B ALI

PP, ASSAM

**HEARING**

45 Crl.A./347/2018  
WITH LCR 3FILES B/O

MANIK SHEIKH @ MOHIDUL ISLAM  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. M A SHEIKH  
MR. M HUSSAIN  
MS F INTAZ

MR. S A AHMED (OP2)  
PP, ASSAM  
MR. S A AHMED (OP2)

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LEAVE NOTE OF ADVOCATES FOR 02/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,2nd September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 13**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021 TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1914/2021 FIXED	MD. RANU AHMED <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA	PP, ASSAM
2	Bail Appln./1973/2021 FIXED	CHANDRA JOY JAMATIA AND ANR <b>Versus</b> THE UNION OF INDIA	MR M DEY MR J MAHANTA	
3	Bail Appln./2100/2021 B/O	JAKIR HUSSAIN @ ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR P P MEDHI MR. S A CHOUDHURY	PP, ASSAM
4	Bail Appln./2101/2021	ABDULLAH HUSSAIN @ ABDULLAH HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
5	Bail Appln./2104/2021	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR N AHMED	PP, ASSAM
6	Bail Appln./2105/2021	UDIP DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
7	Bail Appln./2109/2021	RAJAT RABHA <b>Versus</b> THE STATE OF ASSAM	MR K K BHATTACHARYYA	PP, ASSAM
<b>MOTION</b>				
8	AB/2202/2021 FIXED	NAZNEEN WAHIDA BILKIS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR G SAROWAR MR. M ISLAM	MR. N AHMED (INFORMENT) MR R A AHMED (INFORMENT) PP, ASSAM
9	AB/2505/2021 B/O	AYAT ULLAH @ AITULLAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI MR D BARMAN	PP, ASSAM
10	AB/2542/2021 B/O	TIKEN DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. T SOM	PP, ASSAM

11	AB/2545/2021	MD. RAFIK ALI <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. I ALAM MR. T SK MS. R R BORAH	PP, ASSAM
12	AB/2547/2021	MONOWAR MONDAL @ ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
13	AB/2558/2021	NOBEJUDDIN SEIKH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
14	AB/2559/2021	AMIRUL ISLAM KHAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY MR A K AZAD	PP, ASSAM
15	AB/2564/2021	JYOTIRMAY DEV SARMA <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. T BAIDYA MS. A S BAIDYA	PP, ASSAM
16	AB/2566/2021	MAHABIR BARDIA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI	PP, ASSAM
17	AB/2570/2021	MD. RABIKUL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
18	Bail Appln./1357/2021 FIXED	LAKHYA JYOTI BORDOLOI <b>Versus</b> THE STATE OF ASSAM	MR. A K SINGH MR. V N UPADHYAY	PP, ASSAM
19	Bail Appln./1403/2021 FIXED	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. K M HASSAN	PP, ASSAM
20	Bail Appln./1506/2021 FIXED	SATISH SHARMA <b>Versus</b> THE STATE OF ASSAM	MRS. S ROY	PP, ASSAM
21	Bail Appln./1650/2021 FIXED	MOZAMMIL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
22	Bail Appln./1658/2021 FIXED	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
23	Bail Appln./1707/2021 FIXED	RATNESH KUMAR <b>Versus</b> THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM
24	Bail Appln./1784/2021 FIXED	KRISHNA NEOG <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
25	Bail Appln./1796/2021 WITH SCAN COPY OF CASE RECORD, FIXED	MD ASHOR ALI @ ASHOR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM
26	Bail Appln./1840/2021 FIXED	ABDUL JOLIL <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
27	Bail Appln./1848/2021 FIXED	BINOD YEIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
28	Bail Appln./1875/2021 FIXED	AZHAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
29	Bail Appln./1900/2021 FIXED	MD. HABIBUL HAQUE @ HABIBAR HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A AWAL MR. D BORA	PP, ASSAM
30	Bail Appln./1902/2021 FIXED	MD. AITUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. P P BARUAH MR. D BORA	PP, ASSAM

31	Bail Appln./1909/2021 FIXED	MD. AITUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. P P BARUAH MR. A CHAUDHURY MR. D BORA	PP, ASSAM
32	Bail Appln./1913/2021 FIXED	THUIMAI KAISIDINBOU LIANGMAI <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
33	Bail Appln./1975/2021 FIXED	KANAKJYOTI BARMAN @ KANAK BARMAN <b>Versus</b> THE STATE OF ASSAM	MR B D DAS MR H K SARMA MR. D THAOSEN	PP, ASSAM
34	Bail Appln./2078/2021 FIXED	SIRAJUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J KALITA MR B HAZARIKA	PP, ASSAM
35	Bail Appln./2079/2021 FIXED	BIDYUT BIKASH BORAH <b>Versus</b> THE STATE OF ASSAM	MR MINTU SAIKIA	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
36	AB/3406/2020 FIXED	HUMAYUN KABIR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M H ANSARI MR. S ALIM	PP, ASSAM
37	AB/3800/2020 FIXED	HENDO ETE AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. O P BHATI MR. P SARMA MR. M K GOGOI MR. P K PODDAR	MR. P N GOSWAMI PP, ASSAM
38	AB/1583/2021 FIXED	MOFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
39	AB/1904/2021 FIXED	BABITA RAY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
<b>WITH</b>				
40	Bail Appln./1494/2021	PRAFULLA KUMAR RAY @ RAVAN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
41	AB/1988/2021 FIXED	ARZINA AKTAR <b>Versus</b> THE STATE OF ASSAM	MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
42	AB/2012/2021 FIXED	SRI MUKUT DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J KALITA MR D KALITA	PP, ASSAM
43	AB/2134/2021 FIXED	ABIDA KHATUN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
44	AB/2189/2021 FIXED	AFZAL ANSARI <b>Versus</b> THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
45	AB/2198/2021 FIXED	SOMED ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
46	AB/2200/2021 FIXED	MAHMAUDUL ISLAM @ MAHMADUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MR. M HUSSAIN MR A ISLAM	PP, ASSAM
47	AB/2214/2021 FIXED	ABU BOKKAR <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
48	AB/2216/2021 FIXED	RAJU MIAH @ BHUTTA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM MS M DEKA	PP, ASSAM
49	AB/2219/2021 FIXED	JEHERUL HOQUE @ SUKLE AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
50	AB/2320/2021 FIXED	NILAM PRADHANI <b>Versus</b> THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM

51 AB/2373/2021 SURESH DAS MR. J KALITA PP, ASSAM  
FIXED **Versus** MR D KALITA  
THE STATE OF ASSAM

**ORDERS**

52 CrI.A./94/2021 MITHUN RAJBONGSHI MR. A PAUL PP, ASSAM  
WITH LCR 4 FILES WITH OFFICE **Versus** MR. R K MANICHANDRA  
NOTE B/O THE STATE OF ASSAM AND ANR.

**WITH**  
I.A.(CrI.)/199/2021 MITHUN RAJBONGSHI MR. A PAUL PP, ASSAM  
**in** CrI.A./94/2021 **Versus** MR. R K MANICHANDRA  
THE STATE OF ASSAM AND ANR.

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LEAVE NOTE OF ADVOCATES FOR 02/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,2nd September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 14**

**[CIVIL BENCH - I, III & CRIMINAL MATTERS.]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021  
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/1688/2017 B/O	MARAB UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS U DAS MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.)
2	WP(C)/3914/2018	DIPU LANGTHASA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D SARMAH MS S BARUAH MR D SAIKIA	SC, CO OP GA, ASSAM SC, FINANCE SC, N C HILLS
3	WP(C)/6593/2018  WITH WP(C) 5948/15 (D/O)	DILIP LANGTHASA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR DEBA SARMAH MR D SAIKIA	SC, CO OP SC, N C HILLS SC, FINANCE DEPTT.
4	WP(C)/1425/2020	JC- 353646L SUBEDAR/ CIPHER GANESH PRASAD TRIPATHI AND 54 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. A K DUTTA ASSTT.S.G.I.
5	Cont.Cas(C)/12/2020	EX-351147X SUB/CIPHER PREMESWAR TALUKDAR AND 29 ORS. <b>Versus</b> AJAY KUMAR BHALLA, IAS AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. S S ROY
6	Cont.Cas(C)/16/2020	NO. JC-354554L NAIB SUB/CIPHER BIRENDER KUMAR SINGH AND 7 ORS. <b>Versus</b> AJAY KUMAR BHALLA AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	
7	Cont.Cas(C)/62/2020	S/356352 WARRANT OFFICER/CIPHER GANESH CHANDRA SAMOI AND 50 ORS. <b>Versus</b> AJAY KUMAR BHALLA, IAS AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MS R DEVI
8	Cont.Cas(C)/204/2020	RAVINDRA GOALA <b>Versus</b> AJAY KUMAR BHALLA AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. R K D CHOUDHURY MS. L DEVI

9	<b>WITH</b> WP(C)/312/2020	NO. S/353371 WARRANT OFFICER/CIPHER SUBHASH CHANDRA <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MS. B SARMA ASSTT.S.G.I.
10	<b>WITH</b> WP(C)/1841/2020	EX JC- 357015 NAIB SUBEDAR/ CIPHER SRI DHARAM PAL LAL AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR MR. B HAZARIKA	MR H GUPTA ASSTT.S.G.I.
11	<b>WITH</b> WP(C)/2319/2020	TULEN CHANDRA NATH AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. U K GOSWAMI ASSTT.S.G.I.
12	<b>WITH</b> WP(C)/2616/2020	HARGOBINDA CHOUDHURY <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR H GUPTA (C.G.C.) ASSTT.S.G.I.
13	<b>WITH</b> WP(C)/3742/2020	OM PRAKASH AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. K GOGOI, LEARNED CGC ASSTT.S.G.I.
14	<b>WITH</b> WP(C)/5618/2020	SRI BAIJNATH AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR. B DEKA MR. B DEKA MR. B DEKA MR B DEKA, LEARNED CGC ASSTT.S.G.I.
15	<b>WITH</b> WP(C)/5633/2020	JC-3534531 SUBEDAR/CIPHER KUMUD SAIKIA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR H GUPTA, LEARNED CGC ASSTT.S.G.I.
16	<b>WITH</b> WP(C)/1008/2021	KALIKA PRASAD @ KALIKA PRASAD DWIVEDI AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	ASSTT.S.G.I.
17	WP(C)/3707/2020	MRIDUL KANTI CHAKRABORTY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. C P SHARMA MS. T GHOSH	GA, ASSAM
18	WP(C)/4235/2020 B/O	MAHBUBUR RAHMAN AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. SC, SEC. EDU.
19	<b>WITH</b> WP(C)/1051/2019	ABDUS SATTAR PRERI AND 116 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR B M DEKA MR. K M MAHANTA MS. R BORA	SC, SEC. EDU. SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/932/2019 <b>in</b> WP(C)/1051/2019	ABDUS SATTAR PRERI AND 116 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B D DEKA MR. K M MAHANTA MR. K M MAHANTA	SC, ELEM. EDU SC, ELEM. EDU
20	<b>WITH</b> WP(C)/1321/2019	IMRAN HUSSAIN AND 31 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. SC, SEC. EDU.
21	<b>WITH</b> WP(C)/1440/2019	SAMANUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA MS. R BORA	SC, SEC. EDU. SC, SEC. EDU.
22	<b>WITH</b> WP(C)/1554/2019	SOHIDUL ISLAM AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR B M DEKA MR. K M MAHANTA	SC, ELEM. EDU SC, ELEM. EDU

23	<b>WITH</b> WP(C)/1601/2019	GOUTAM MAZUMDAR AND 40 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA MS. R BORA	SC, SEC. EDU. SC, SEC. EDU.
24	<b>WITH</b> WP(C)/1814/2019	RUNA LAILA AND 58 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed MR. K R ISLAM	SC, SEC. EDU. GA, ASSAM
25	<b>WITH</b> WP(C)/1863/2019	HIKMOT ALI AND 37 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed MR. S H ZAMAN	SC, ELEM. EDU SC, ELEM. EDU
26	<b>WITH</b> WP(C)/1866/2019	GULZAR HUSSAIN BHUYAN AND 49 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed MR. S H ZAMAN MR M ALI	SC, EDU
27	<b>WITH</b> WP(C)/4785/2019	DIPIKA MEDHI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A F N U MOLLAH MD H R AHMED	SC, ELEM. EDU SC, ELEM. EDU
28	<b>WITH</b> WP(C)/3080/2020	ABDUL MALIQUE BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. SC, SEC. EDU.
29	<b>WITH</b> WP(C)/3499/2020	ABUL KALAM AZAD AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. A K AZAD MR A U AHMED MS. H SARMA	SC, ELEM. EDU SC, ELEM. EDU
30	<b>WITH</b> WP(C)/3782/2020	ALL ASSAM MADRASSA TET QUALIFIED CANDIDATES ASSOCIATION AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU.
31	<b>WITH</b> WP(C)/4688/2020	PARTHA PRATIM HAZARIKA AND 119 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	SC, ELEM. EDU SC, ELEM. EDU SC, ELEM. EDU
32	<b>WITH</b> WP(C)/5268/2020	ZUHAIID AHMED AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. SC, SEC. EDU. SC, SEC. EDU.
<b><u>ORDERS</u></b>				
33	WP(C)/7885/2016 B/O	DEBILAL RABI DAS <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH MS.R DUTTA	C.G.C. MS.B SARMA(R- 1-4) ASSTT.S.G.I.
<b><u>HEARING</u></b>				
34	WP(C)/3989/2015 FIXED	MUNNAN VERMA <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR.B C DAS MR.U DUTTA	C.G.C. MS.R DEVI ASSTT.S.G.I.
35	WP(C)/6339/2016 FIXED	SULEMAN UDDIN MIA <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.J PAUL MRA PAUL MS.L WAJEEDA MR.R A AHMED	MR.S C KEYAL C.G.C. MR.S K MEDHI ASSTT.S.G.I.
36	WP(C)/5113/2017 FIXED	GAUTAM BISWAS <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,2nd September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 16**

**[CIVIL BENCH - IV, I & CRIMINAL MATTERS.**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021  
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES.]]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/256/2021	MRS. JYOTI DAS AND ANR <b>Versus</b> ANUP SAIKIA AND ANR	MR P BHARDWAJ	
2	WP(C)/3707/2021	SAILEN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. R SINGHA	SC, WATER RESOURCE
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
3	I.A.(Civil)/659/2021 in WP(C)/2365/2018	OMBIR SINGH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b> WP(C)/2365/2018	OMBIR SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS K LAHKAR MS. A MAHANTA MR A ALI MS. M KHATUN	GA, ASSAM MR. K GOGOI
<b>ADMISSION</b>				
4	WP(C)/3870/2016	ON THE DEATH OF MADHURI CHOWDHURY HER LEGAL HEIRS <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.M TALUKDAR MS. M TALUKDAR	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPARTMENT MR.J M A CHOUDHURY(SC,HEALTH) MR.B GOGOI(SC,FINANCE) SC, HEALTH SC, FINANCE DEPTT.
5	WP(C)/812/2018 WITH LCR	AJIT BISWAS AND 48 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M B U AHMED MRS. S BORA	GA, ASSAM MRS. A GAYAN (CGC, R1- R3) ASSTT.S.G.I.

6	<b>WITH</b> WP(C)/1699/2011	BHABANI GOGOI and 9 ORS <b>Versus</b> THE UNION OF INDIA and ORS	MR.B BANERJEE MR.M B U AHMED MR.P K R CHOUDHURY	MR.N BARUA MS.M CHOUDHURY MR.M CHOUDHURY MSN KALITA(R-4) MRA SHARMA MR.D CHAKRABORTY MR.S DUTTA MR.A PHUKAN MR.S DUTTA(R-4) MR.C SHARMA(R-4) ASSTT.S.G.I. MR.A BHARALI MR.SIDHANT DUTTA(R-4)
	<b>WITH</b> MC/2816/2011 <b>in</b> WP(C)/1699/2011	THE UNION BANK OF INDIA <b>Versus</b> BHABANI GOGOI and 9 ORS	MR.B BANERJEE MR.M B U AHMED	MR.N BARUA MS.M CHOUDHURY MR.M CHOUDHURY MRA SHARMA MR.D CHAKRABORTY MR.S DUTTA MR.A PHUKAN ASSTT.S.G.I. MR.A BHARALI
7	<b>WITH</b> WP(C)/1700/2011	MD. ABUL HUSSAIN MAZUMDAR and 68 ORS <b>Versus</b> THE UNION OF INDIA and ORS	MR.B C DAS MR.M B U AHMED MR.S F CHISTIE	MRSISHIR DUTTA(R-4) MR.N BARUA MS.M CHOUDHURY MR.M CHOUDHURY MSN KALITA(R-4) MRA SHARMA MR.D CHAKRABORTY MR.S DUTTA MR.A PHUKAN MR.C SHARMAR-4 ASSTT.S.G.I. MR.SIDHANT DUTTA(R-4) MR.A BHARALI
	<b>WITH</b> MC/2822/2011 <b>in</b> WP(C)/1700/2011	THE UNITED BANK OF INDIA <b>Versus</b> MD. ABUL HUSSAIN MAZUMDAR and ORS	MR.M B U AHMED MRA SHARMA MR.S F CHISTIE MR.A PHUKAN MR.A BHARALI	MR.N BARUA MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA ASSTT.S.G.I.
8	<b>WITH</b> WP(C)/3451/2015	MRS. KALYANI NATH, <b>Versus</b> THE UNION OF INDIA and 6 ORS,	MR.M B U AHMED MRS.S BORA	GA, ASSAM(R6 & 7) MR.K BARMAN(R-4) MRSISHIR DUTTA(R-4) C.G.C. MR.K K PARASAR(R-1) MR.N KALITA(R-4) MR.A PHUKAN(R-4) MR.C SHARMA(R-4) MR.A BHARALI R-4 ASSTT.S.G.I.(R1-5) MR.SIDHANT DUTTA(R-4)
9	<b>WITH</b> WP(C)/740/2018	SAKIL AHMED AND 34 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M B U AHMED MS. S BORA	MR S DUTTA (R2) MR. C SHARMA (R4) MR. S DUTTA (R2) MR. R A HAZARIKA (R2) ASSTT.S.G.I.

10	<b>WITH</b> WP(C)/784/2018	ABDUL SATTAR AND 92 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M B U AHMED MRS. S BORA	MR. S DUTTA (R4) MS. N MODI (R4) GA, ASSAM MS. M CHOUDHURY (R4) MRS. A GAYAN (CGC, R1- R3) MR. C SHARMA (R4) MR. S DUTTA (R4) MR. R A HAZARIKA (R4) ASSTT.S.G.I.
11	<b>WITH</b> WP(C)/805/2018	RAM CHANDRA SHARMA AND 25 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M B U AHMED MRS. S BORA	MR. S DUTTA (R 4) MS. N MODI (R 4) GA, ASSAM MS. M CHOUDHURY (R 4) MR. C SHARMA (R 4) MR. S DUTTA (R 4) MR. R A HAZARIKA (R 4) ASSTT.S.G.I.
12	WP(C)/4407/2018	HEMANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. R SARMA MRS. G M D BAISHYA	MS B DEVI (R5-R14) GA, ASSAM MS. S D SAIKIA (R5-R14) SC, REVENUE
13	WP(C)/7326/2018 FIXED	GIRIN DEKA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. S P ROY MR A K RAI MS. N RAI	MR C BARUAH SC, NHAI
14	WP(C)/1425/2019	KAPIL DEV PRASAD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR A DUTTA	GA, ASSAM MR. P N GOSWAMI MR. I KALITA SC, REVENUE
15	<b>WITH</b> WP(C)/1411/2019	SURESH PRASAD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR A DUTTA	GA, ASSAM MR. P N GOSWAMI (R-4) MR. K PATHAK(R-4) MR. I KALITA(R-4) MR. R R Gogoi(R-4) SC, REVENUE
16	WP(C)/1334/2020	JNYANA RANJAN BARUAH AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B PATHAK MR. R THADANI	GA, ASSAM SC, REVENUE
17	WP(C)/2102/2020 FIXED	RATAN MAJUMDER AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR J ABEDIN MR. D A KAIYUM	GA, ASSAM SC, ASEC
18	WP(C)/3568/2020	M/S. S.B.INDUSTRIES <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. D SINHA MR H K J AHMED	MS. B SARMA (C.G.C., R1, R2) MS. B SARMA (C.G.C., R1, R2) MR. A. KALITA, SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
19	WP(C)/3979/2020 FIXED	M/S. KAMAL KUMAR MODI <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA MR. M SAHEWALLA	SC, RMSA ASSTT.S.G.I.
20	WP(C)/4364/2020 FIXED	SURJOY BONIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D GOSWAMI MR B ISLAM	GA, ASSAM
21	<b>WITH</b> WP(C)/4345/2020	RAJU BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D GOSWAMI MR B ISLAM	GA, ASSAM
22	<b>WITH</b> WP(C)/4363/2020	RAJU BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D GOSWAMI MR B ISLAM	GA, ASSAM

23	WP(C)/1157/2021	M/S DIBRUMUKH RICE AND FLOUR MILLS PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N J KHATANIAR MR. J SINGH	GA, ASSAM MR. D CHAKRABARTY (R-6,7) MR. D CHAKRABARTY (R-6,7)
24	WP(C)/1185/2021	DILIP SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N PATHAK MR. K K PARASAR MR. M P SARMA	GA, ASSAM MR. N J KHATANIAR MR. N GOSWAMI (SC, EXCISE DEPARTMENT) MR. M K DAS SC, EXCISE DEPTT.
25	WP(C)/1204/2021	DIPAK NARZARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, PWD SC, BTC
	<b>WITH</b>			
26	WP(C)/1227/2021	TAPESWAR BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, PWD SC, BTC
	<b>WITH</b>			
27	WP(C)/1253/2021	DIPAK NARZARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, PWD SC, BTC
28	WP(C)/1404/2021	M/S B G ELECTRICALS AND ANR <b>Versus</b> THE COMMISSIONER AND SPECIAL SECRETARY TO THE STATE OF ASSAM AND 9 ORS	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	SC, HEALTH SC, PWD SC, FINANCE SC. MEDICAL
29	WP(C)/1452/2021	BABUL AHMED SODIOL AND 112 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R K BORAH MR B BURAGOHAIN MRS M K BORAH	GA, ASSAM SC, NHAI ASSTT.S.G.I.
30	WP(C)/2833/2021	RUSTAM TAMANG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B BARUAH MR S HUSSAIN	SC, FOREST
31	WP(C)/3171/2021	TAPAN DEY AND SAILEN KUMAR SHARMA (JV) <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R SINGHA	MS B SHARMA MS B SHARMA MR D K NATH MR D K NATH MS M DAS MS M DAS SC, WATER RESOURCE
<b><u>ORDERS</u></b>				
32	I.A.(Civil)/3398/2019 <b>in</b> WP(C)/1736/2019  <b>WITH</b> WP(C)/1736/2019	MANINDRA KR. DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A SHARIF MS P BARMAN MR. M ALAM	GA, ASSAM SC, EXCISE DEPTT.
		MANINDRA KR. DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A SHARIF MS P BARMAN MR. M ALAM	GA, ASSAM MR. S DASGUPTA SC, EXCISE DEPTT.
33	Review.Pet./25/2020 WITH WP(C) 7934/2017 (D/O) WITH WP(C) 4896/2017 (D/O) WITH WP(C) 5001/2017 (D/O) B/O	SRI BHUPEN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA MR. M H ANSARI MR. K M MAHANTA MR. K M MAHANTA MS J SAIKIA	MR. D DAS SR. ADV (R-5) GA, ASSAM MR. K MOHAMMED (R-5)
34	WP(C)/680/2020	NARAYAN PRASAD SHARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B K DAS MR. H P NEOG	SC, PWD SC. EDU.
35	I.A.(Civil)/889/2020 <b>in</b> WP(C)/346/2020	M/S. MONI ENTERPRISE <b>Versus</b> THE INDIAN OIL CORPORATION LTD. AND 5 ORS.	MS. N S THAKURIA MR. T N DAS	SC, I O C

	<b>WITH</b> WP(C)/346/2020	M/S. MONI ENTERPRISE <b>Versus</b> THE INDIAN OIL CORPORATION LTD. AND 5 ORS.	MS. N S THAKURIA MR. T N DAS	MR S N SARMA SENIOR ADVOCATE (R1-R5) MR. M HUSSAIN (R1-R5) MR. K KALITA (R1-R5) MS. S GHOSH (R1-R5) SC, I O C
36	I.A.(Civil)/2098/2020 <b>in</b> WP(C)/1389/2018	RINA BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR B D DAS MR H K SARMA	GA, ASSAM
	<b>WITH</b> WP(C)/1389/2018	RINA BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR B D DAS MR H K SARMA MRS R DEKA	GA, ASSAM MS. M. BHATTACHARJEE ,G.A. MR. U K DAS (R4) MISS. A BARUAH (R4)
	<b>WITH</b> I.A.(Civil)/885/2018 <b>in</b> WP(C)/1389/2018	SMT. RINA BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR H K SARMA MRS R DEKA	GA, ASSAM
37	WP(C)/5057/2020	SUKUMAR ROY <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORP LTD AND 5 ORS	MS. S B CHOUDHURY	DR. B AHMED GA, ASSAM MR. N HAQUE MR K UDDIN (R-6) MR. A K AZAD SC, AFDC
	<b>WITH</b> I.A.(Civil)/1171/2021 <b>in</b> WP(C)/5057/2020	SUKUMAR ROY <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 5 ORS.	MS. S B CHOUDHURY	DR. B AHMED SC, AFDC
38	I.A.(Civil)/376/2021 <b>in</b> WP(C)/6355/2019	OIL AND NATURAL GAS CORPORATION LTD. AND 2 ORS. <b>Versus</b> DIBYAJYOTI BORA	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH	MR. U K NAIR MR. K P PATHAK MR. R R Gogoi
	<b>WITH</b> WP(C)/6355/2019	DIBYAJYOTI BORA <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD. AND 2 ORS.	MR. U K NAIR MS. M D BORAH MR. K P PATHAK MR. R R Gogoi	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. M SAHEWALLA
39	I.A.(Civil)/658/2021 <b>in</b> WP(C)/7833/2018	ON THE DEATH OF ABED ALI HIS LEGAL HEIRS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
	<b>WITH</b> WP(C)/7833/2018	ABED ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. R CHETRI MS. R BEGUM	MR. B GOSWAMI SC, WATER RESOURCE
40	I.A.(Civil)/1007/2021 <b>in</b> WP(C)/614/2021	THE STATE OF ASSAM AND 4 ORS. <b>Versus</b> ASSAM (BHOELLI) ANGLING AND CONSERVATION ASSOCIATION(ECO- CAMP)	MR. P K TIWARI MR. A R GOGOI	MR. K N CHOUDHURY MR. D M NATH
	<b>WITH</b> WP(C)/614/2021	ASSAM (BHOELLI) ANGLING AND CONSERVATION ASSOCIATION(ECO CAMP) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. D M NATH	MR. P K TIWARI (R-4) GA, ASSAM MR. A R GOGOI (R-4) SC, FOREST

**HEARING**

41 WP(C)/3020/2021  
CAVT. NO.03422/021,  
WITH LCR, FIXED

SANIWARA AHMED  
**Versus**  
THE STATE OF ASSAM AND 3 ORS.

MR. M U MAHMUD

MR H R A CHOUDHURY (R-3)  
MR. S H RAHMAN (FOR  
CAVEATOR)  
SC, PNRD  
GA, ASSAM  
MR. D A KAIYUM (FOR  
CAVEATOR)  
MR J ISLAM (R4)  
MR. H ALI (R-3)  
MR. R A CHOUDHURY (R-3)

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LEAVE NOTE OF ADVOCATES FOR 02/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021